

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH
AT HYDERABAD.

R.A.QNO. 28 of 1997 in O.A. 255 of 1997.

Between

Dated: 10.4.1997.

B.Gandhi

Applicant

And

1. The Director General, Indian Council of Agriculture Research, Krishi Bhavan, New Delhi.
2. Project Director, Project Directorate on Poultry, Rajendra-nagar, Hyd.
3. Director, Central Research Instt. for Dryland Agril., Santoshnagar, Hyd.
4. Dy. Director General (SW&DF) now (SA&AF), Indian Council of Agrl. Research, Krishi Bhavan, New Delhi.

Respondents

Counsel for the Applicant : Sri. B.Gandhi (Party-in-person)

Counsel for the Respondents : Sri. N.R.Devaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. R.Rangarajan, Administrative Member

The Tribunal made the following order:-

No error warranting review of the order has been brought out in this R.A. Hence the R.A. is rejected.

Arshin
25/4/97
Deputy Registrar (Judl.)

Rsm/-